

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 1**

**C.P. (IB)/723(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)  
HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 21.08.2023**

**NAME OF THE PARTIES:    NEELAM HARIPRASAD SHUKLA VS  
SHAH GROUP BUILDERS LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

None present for either side, when the matter is called out. List this matter on Board on 22.08.2023, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**

Vedant Kedare